

# **PATNA HIGH COURT, PATNA**

## **NOTIFICATION**

**The 19<sup>th</sup> May, 2022**

**No. 214 A :** The Judicial officers of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeship to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Officers named below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

| Sl. No. | Name of the officers, designation and present place of posting with Judgeship | (a) Designation at the new station<br>(b) Place where the officer is to be stationed at ordinarily<br>(c) Name of the Judgeship in which transferred |
|---------|---|--|
| 1.      | 2.  | 3  |
| 1.      | Sri Raghwendra Narayan Singh,<br>Sub Judge-cum-A.C.J.M.,<br>Sasaram, (Rohtas) | a) Sub Judge-cum-A.C.J.M.<br>b) Saharsa<br>c) Saharsa  |
| 2.      | Sri Anoop Singh<br>Sub Judge-cum-A.C.J.M.,<br>Madhepura                       | a) Sub Judge-cum-A.C.J.M.<br>b) Madhubani<br>c) Madhubani  |
| 3.      | Sri Rakesh Kumar Rakesh<br>Sub Judge-cum-A.C.J.M.,<br>Arwal, (Jehanabad)      | a) Sub Judge-cum-A.C.J.M.<br>b) Dumraon<br>c) Buxar  |
| 4.      | Sri Amarjeet Kumar<br>Sub Judge-cum-A.C.J.M.,<br>Madhubani                    | a) Sub Judge-cum-A.C.J.M.<br>b) Jehanabad<br>c) Jehanabad  |
| 5.      | Sri Kuldeep<br>Sub Judge-cum-A.C.J.M.,<br>Purnea                              | a) Sub Judge-cum-A.C.J.M.<br>b) Jehanabad<br>c) Jehanabad  |

**By order of the High Court,**

Sd/- A.K. Jha

**Registrar General**

Memo No. 30334-30369.....Dated, Patna the 19<sup>th</sup> May, 2022

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A.-7, Veerchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / I/C Registrar (Appointment), Patna High Court, Patna / I/C Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar IT-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / O.S.D. (Enquiry Officer), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Registrar-I/C-cum- Secretary, Patna High Court Legal Services Committee / Additional Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Presenting Officer), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c A.D. (Statistical) Section, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Section Officer-I/c, Legal Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The District and Sessions Judge Rohtas at Sasaram / Madhepura / Jehanabad / Madhubani / Saharsa / Buxar and Purnea for information **[and communication to the officers concerned.**

***The officers concerned may be directed to make over charge of their present assignment so as to join their new assignment within 21 days of receipt of the Court's notification.***

***Senior most Sub judge excluding Sub Judge-cum-C.J.M. at the station shall be designated as Sub Judge I-cum A.C.J.M.-cum-A.S.J. after the instant transfer and posting of the Officers of Civil Judge(Senior Division) comes into effect.***

***The posting of aforesaid officers as Sub Judge should be adjusted against the vacant Courts, if any, lying at the station and new Courts of sub Judge may be created only when there is no such Court vacant from before].***

**[-] For D.Js. Concerned**

**By order of the High Court**



**Registrar General**